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NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 26th July 1944 :—

Sl. No.	Date of publication	Issued by	Subject
23	24th July 1944	Law Department	The Khondmals Laws (Amendment) Regulation, 1944 (Regulation III of 1944) and The Angul Laws (Amendment) Regulation, 1944 (Regulation IV of 1944).

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the *Gazette*.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

OFFICE OF THE SECRETARY TO HIS
EXCELLENCY THE CHANCELLOR,
UTKAL UNIVERSITY
NOTIFICATION

The 25th July 1944

No. 3225-S.G.—In pursuance of sub-section (2) of section 8 of the Utkal University Act, 1943 (Orissa Act XIII of 1943), as subsequently amended, His Excellency the Chancellor is pleased to nominate Rai Sahib Achyuta-uanda Purohit, B.L., of Sambalpur and Sri Lingaraj Panigrahi, M.B.E., of Berhampur (Ganjam), to be Fellows of the Senate of the Utkal University in the vacancies caused (1) by the death of Sri Brajasundar Das, B.A., M.L.A., on the 9th June 1944, and (2) by reason of the Rev. D. T. Roberts becoming an *ex officio* Fellow under sub-clause (vi) of clause (a) of sub-section (1) of section 8 of the said Act, on account of his appointment as Principal of the Stewart Science College, Cuttack, for the remaining portions of the periods of office of the said Fellows, which have fallen vacant.

By order of His Excellency the
Chancellor

V. E. DAVIES

Secretary to His Excellency the
ChancellorHOME DEPARTMENT
NOTIFICATIONS

The 21st July 1944

No. 3819-A.—Mr. R. L. Narasinhham, I.C.S., District and Sessions Judge, whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is appointed to be the District and Sessions Judge of Cuttack-Sambalpur.

The 21st July 1944

No. 3821-A.—Rai Bahadur Ramesh Chandra Mitra, District and Sessions Judge of Ganjam-Puri, is granted leave on average pay up to and including the 19th November 1944 under rules 150, 155, 156 and 157 of the Orissa Service Code, with effect from the date on which he is relieved of his duties.

The 21st July 1944

No. 3822-A.—Rai Bahadur Charu Chandra Coari, officiating District and Sessions Judge of Cuttack-Sambalpur, is appointed to act as District and Sessions Judge of Ganjam-Puri.

The 24th July 1944

No. 3845-A.—Rai Sahib Jagannath Misra, Deputy Magistrate and Deputy Collector in charge of the Khurda subdivision in the district of Puri, is appointed to hold charge of the Sadr subdivision of the district of Balasore.

Notification No. 3024-A., dated the 11th June 1944, posting him to Nawapara subdivision in the district of Sambalpur, is cancelled.

The 24th July 1944

No. 3846-A.—Sri G. Appa Rao, Deputy Magistrate and Deputy Collector in charge of the Sadr subdivision of the district of Balasore, is posted to the headquarters station of the district of Ganjam.

The 24th July 1944

No. 3847-A.—Sri Banambar Mahanti, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Ganjam, is posted to the headquarters station of the district of Puri.

The 24th July 1944

No. 3848-A.—Sri Natabar Sahu, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Puri, is appointed to hold charge of the Nawa-para subdivision of the district of Sambalpur.

The 24th July 1944

No. 3877-A.—Mr. C. L. Bryson, I.C.S., whose services have been placed by the Government of Bihar at the disposal of the Government of Orissa, is appointed to be Secretary to His Excellency the Governor of Orissa.

The 24th July 1944

No. 3879-A.—The services of Mr. V. E. Davies, I.C.S., Secretary to His Excellency the Governor of Orissa, are placed at the disposal of the Government of Bihar, with effect from the date on which he is relieved of his present duties.

The 26th July 1944

No. 3921-A.—In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased to appoint temporarily the following persons mentioned in the Schedule below to be Magistrates of the first class in the districts noted against their names respectively :—

SCHEDULE

- (1) Maulavi Syed Gofran Ali, B.A., B.L.—Sambalpur
- (2) Sri A. L. Jagannath Rao, B.A., B.L.—Cuttack
- (3) Sri Nagendra Nath Mittra, M.A., B.L.—Ganjam
- (4) Sri Surya Kumar Pujari, B.Sc., B.L.—Balasore
- (5) Sri Sarat Chandra Das, M.A., B.L.—Puri
- (6) Sri Gadadhar Das, B.Sc., B.L.—Cuttack

By order of the Governor,
J. E. MAHER

Chief Secretary to Government

The 24th July 1944

No. 3881-A.—The following notification, issued by the Government of Bihar in the Appointment Department, is published for general information.

By order of the Governor
J. E. MAHER

Chief Secretary to Government

The 14th July 1944

No. 2755-A.—On expiry of his leave, the services of Mr. C. L. Bryson, I.C.S., are placed at the disposal of the Government of Orissa.

J. W. HOULTON

Chief Secretary to Government

The 24th July 1944

No. 1276-P.R.O.—Lieutenant S. K. Ghose of the First Orissa Pioneer Battalion is promoted to the rank of Captain, with effect from the date he takes over charge as the Second-in-Command of the Second Orissa Pioneer Battalion.

By order of the Governor
J. E. MAHER

Chief Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATIONS

The 22nd July 1944

No. 2739-L.S.-G.—Whereas Sri Padmalay Pradhan, a Commissioner of the Cuttack Municipality, has without having previously obtained permission from the Commissioners at a meeting of the said Municipality absented himself from several consecutive meetings of the Commissioners held on 12th June 1943, 14th June 1943, 22nd July 1943, 31st July 1943, 19th August 1943, 4th September 1943, 6th September 1943, 9th September 1943, 24th September 1943, 2nd October 1943, 8th October 1943, 11th January 1944, 13th January 1944 and 28th January 1944; now, therefore, in exercise of the powers conferred by clause (b) of sub-section (2) of section 35 of the Bihar and Orissa Municipal Act, 1922 (Bihar and Orissa Act VII of 1922), the Governor of Orissa is hereby pleased to remove the said Sri Padmalay Pradhan from the said Municipality.

The 24th July 1944

No. 2773-L.S.-G.—Whereas it appears that Sri Dwarika Das, a Commissioner of the Sambalpur Municipality, has absented himself from ten consecutive meetings of the Commissioners of the said Municipality held during the year 1943-44 without having previously obtained permission from the Commissioners of the said Municipality at a meeting; now, therefore, in exercise of the powers conferred by clause (b) of sub-section (2) of section 35 of the Bihar and Orissa Municipal Act, 1922 (Bihar and Orissa Act VII of 1922), the Governor of Orissa is hereby pleased to remove the said Commissioner Sri Dwarika Das, with effect from the date of issue of this notification.

By order of the Governor
V. RAMANATHAN
Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATION

The 26th July 1944

No. 2549-D.—Sri Bimla Charan Das, Head Clerk of the Jagatsinghpur Sub-Registry Office, was appointed temporarily to act as Sub-Registrar of Debidol from the 27th April 1944 to the 11th May 1944, vice Sri Jaganmohan Mohapatra, Sub-Registrar of Debidol, granted leave.

By order of the Governor
P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 22nd July 1944

No. 2395-E.—In accordance with Resolution No. 22533-E.(C.), dated the 18th October 1943, recorded by the Government of Orissa in the Education Department, Pandit Jagannath Mohapatra, Head Pandit, Raghunath Tol, Orgaon, Nayagarh State, has been elected to represent the Nayagarh and Daspalla constituency as a member of the Orissa Sanskrit Parishad for the first three years of the session.

The 22nd July 1944

No. 2405-E.—Sri Gopal Chandra Dash, Assistant Conservator of Forests, is confirmed in his post, with effect from the 11th April 1944.

The 25th July 1944

No. 2434-E.—Sri Dhanapjoy Chatterji, M.A., is appointed to act as Lecturer in Geography in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service on a temporary basis for three months or till appointment of the post is made in consultation with the Joint Public Service Commission, whichever is earlier, with effect from the 1st July 1944.

The 26th July 1944

No. 2456-E.—Mr. Johnson Rout, Inspector of Excise, is appointed to act as Superintendent of Excise, vice Sri Lokanath Rath, Superintendent of Excise, appointed to act as Deputy Commissioner of Excise, Orissa.

By order of the Governor
V. RAMANATHAN
Secretary to Government

LAW DEPARTMENT NOTIFICATION

The 24th July 1944

No. 2990-Judl.—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased—

- (a) to confer upon Sri S. M. Narasinhram Naidu the powers of a Magistrate of the second class in the district of Ganjam, with effect from the date of this notification in respect of such cases as may be made over to him within the limits of the Chatrapur subdivision; and
- (b) to direct him to take down evidence in the English language.

By order of the Governor
C. G. NAIR
Secretary to Government

COMMERCE AND LABOUR DEPARTMENT NOTIFICATION

The 24th July 1944

No. 2992-Com.—In exercise of the powers conferred by sections 6 and 9 of the Indian Christian Marriage Act, 1872 (XV of 1872), the Governor of Orissa is pleased to authorise the Reverend Subodh Chandra Sahu and

Reverend Saradananda Das to solemnise marriages between persons one or both of whom is a Christian or are Christians and to grant certificate of marriage between persons who are native Christians within the territories under the administration of the Government of Orissa.

By order of the Governor
C. G. NAIR
Secretary to Government.

SUBORDINATE CIVIL SERVICE

HOME DEPARTMENT

NOTIFICATIONS

The 21st July 1944

No. 3813-A.—So much of notification No. 3558-A., dated the 11th July 1944, as relates to the posting of Sri Somanath Nanda to the headquarters station of the district of Cuttack, is cancelled and his services are placed temporarily at the disposal of Supply and Transport Department, with effect from the 11th July 1944.

The 21st July 1944

No. 3815-A.—So much of notification No. 3558-A., dated the 11th July 1944, as relates to the posting of Sri K. V. Krishna Rao to the headquarters station of the district of Cuttack, is cancelled and his services are placed at the disposal of the Home (Civil Defence) Department, with effect from the 11th July 1944.

The 21st July 1944

No. 3817-A.—So much of notification No. 3563-A., dated the 11th July 1944, as relates to the posting of Maulavi Syed Ali Yunus, Sub-Deputy Collector on probation, to the headquarters station of the district of Cuttack, is cancelled and his services are placed temporarily at the disposal of Supply and Transport Department, with effect from the 11th July 1944.

The 24th July 1944

No. 3875-A.—The services of the following Sub-Deputy Collectors on probation are placed at the disposal of the Development Department for employment as District Food Production Officers:—

- (1) Sri Govind Chandra Patnaik
- (2) Sri Ghanashyam Das
- (3) Sri Kanhu Charan Misra

By order of the Governor
J. E. MAHER
Chief Secretary to Government

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS

NOTIFICATION

The 25th July 1944

No. 2583-Jl.—Dr. S. C. Roy, M.B., made over charge of the Sambalpur Jail to Dr. Jalaluddin Ahmad, M.B., in the forenoon of the 14th July 1944.

A. N. CHOPRA, LT.-COL., I.M.S.,
Director of Health and Inspector-General
of Prisons, Orissa

OFFICE OF THE REVENUE COMMISSIONER

ADDENDA

To this office notification No. 1822—V-5/44-F., dated the 14th June 1944, published at page 82 of Part I of the Orissa Gazette, dated the 23rd June 1944

The 24th July 1944

Add after the name of Sri K. Eswarappa Rao the word "Patnaik".

S. N. MISRA
Secretary to Revenue Commissioner
Orissa

OFFICE OF THE ELECTIONS OFFICER**NOTIFICATION***The 24th July 1944*

No. 7983-Elec.—In pursuance of rule 82 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, it is hereby published for general information that Maulavi Muhammad Yusuf of Oriya Bazar, P. O. Cuttack, has been declared to be duly elected as a member of the Orissa Legislative Assembly by the Cuttack Sadr Muhammadan Constituency to fill the vacancy caused by the death of Khan Bahadur Saiyid Ahmad Buksh in the by-election held in pursuance of Government notification No. 3052-A., dated the 12th June 1944, read with notification No. 3177-A., dated the 19th June 1944.

H. LAL*Elections Officer to Government*

**PUBLISHED UNDER THE AUTHORITY
OF THE HIGH COURT OF
JUDICATURE AT PATNA
NOTIFICATIONS**

The 19th July 1944

No. 23-A.—Sri Madhusudan Panigrahi, Pleader, Berhampur, who has been appointed to be a Munsif on

probation, is posted to Cuttack in the judgeship of Cuttack-Sambalpur for training.

The 19th July 1944

No. 24-A.—Sri Jagadis Chandra Nayak, Pleader, Jeypore, Koraput, who has been appointed to be a Munsif on probation, is posted to Cuttack in the judgeship of Cuttack-Sambalpur for training.

The 19th July 1944

No. 25-A.—Sri Gati Krishna Misra, Pleader, Bargarh, Sambalpur, who has been appointed to be a Munsif on probation, is posted to Berhampur in the judgeship of Ganjam-Puri for training.

The 19th July 1944

No. 26-A.—Sri Uday Nath Misra, Pleader, Cuttack, who has been appointed to be a Munsif on probation, is posted to Berhampur in the judgeship of Ganjam-Puri for training.

By order of the High Court

A. SALISBURY*Registrar*